

SLP(C)No. 8075 OF 2001
ITEM No.41

Court No. 6

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.8075/2001

(From the judgement and order dated 02/01/2001 in MACA 94/00
of The HIGH COURT OF GAUHATI)

ORIENTAL INSURANCE CO. LTD.

Petitioner (s)

VERSUS

JYOTSNA SARKAR & ORS.

Respondent (s)

(With prayer for interim relief & office report)

Date : 11/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Kishore Rawat, Adv.
Mr. M.K. Dua, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

...L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Leave granted.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master